## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

#### UNSTARRED QUESTION NO:3874 ANSWERED ON:20.03.2013 DEPUTATION OF IPS IFS Choudhary Shri Harish;Kumar Shri P.;Laguri Shri Yashbant Narayan Singh;Nirupam Shri Sanjay Brijkishorilal ;Rathwa Shri Ramsinhbhai Patalbhai;Sivasami Shri C.;Sugumar Shri K. ;Thamaraiselvan Shri R.;Venugopal Shri P.

### Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether many Indian Police Service, Indian Forest Service etc. officers have been deputed to many organisations including Central Passport Organisation on deputation basis;

(b) if so, the number of such officers deputed to various departments/organizations as on date;

(c) whether the minimum period of deputation is two years;

(d) if so, whether many departments/organizations are not repatriating such officers after the period of two years;

(e) if so, the reasons therefor;

(f) whether due to deputation of such officers, the parental departments and organisations are facing acute shortage of officers; and (g) if so, the steps taken by the Government to call back these officers from the deputed departments/organizations?

# Answer

#### THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) Yes. In the Central Passport Organisation of the Ministry of External Affairs, officers from All India Services i.e. Indian Police Service (IPS), Indian Forest Service (IFS), Indian Administrative Service (IAS), and other Central Services are appointed on deputation as per the Recruitment

Rules against the sanctioned posts and keeping in mind the Ministry of Personnel, Public Grievances and Pension's guidelines on duration of tenure. As on 15.3.2013, there are 4 IPS, 1 IAS, 6 IFS and 29 officers from other Central Services on deputation to Central Passport Organization. As per the inputs obtained from Ministry of Home Affairs and Ministry of Environment & Forests, there are 462 IPS and 278 IFS officers on deputation to other organizations including the Central Passport Organization.

(c) As per Ministry of Personnel, Public Grievances and Pension's guidelines, the minimum period of deputation prescribed is 3 years. Accordingly, Central Passport Organization also follows policy of an initial tenure of three years.

(d) & (e) The tenure of the officers deputed to Central Passport Organization is extended on expiry of their normal deputation period keeping in view the guidelines of Ministry of Personnel, Public Grievances and Pension (Department of Personnel and Training) and with the approval of the Cadre Controlling Authority, on annual basis upto 5 years on case to case basis on functional requirements.

(f) & (g) So far as the Central Passport Organization, Ministry of External Affairs is concerned, the officers are reverted back to their parent cadre on completion of their normal deputation tenure. There is not a single case where the parent department has sought repatriation of any officer and this Ministry has not acted upon the request. No parent department has brought to the notice of the Ministry of External Affairs any shortage of officers.